



Completion of Recovery Certificate No. 2306 of 2019 against Shweta Dilipkumar Soni (PAN: BHZPS3214H) in the matter of Ushdev International Limited.

Recovery Certificate No. **RC No. 2306 of 2019** dated June 28, 2019 was drawn against **Shweta Dilipkumar Soni (PAN: BHZPS3214H)** for sum of **Rs. 5,38,151/- (Rupees Five Lakh Thirty-Eight Thousand One Hundred Fifty-One Only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings taken for recovery of the said sum, for non-payment of penalty imposed by Adjudication Officer vide Order No. EAD9/AO/SM/144-162/2018-19 dated 14/11/2018 in the matter of Ushdev International Limited.

In view of the payment of outstanding amount due under the Recovery Certificate, the said certificate is hereby completed in exercise of powers under sub-section (1) of section 28A of the Securities and Exchange Board of India Act, 1992 read with section 224 and rule 12 of the Second Schedule to the Income-tax Act, 1961.

Pooja Dhingraa

Pooja Dhingraa

09.02.2026

Ahmedabad



RECOVERY OFFICER

पूजा ढींगरा / Pooja Dhingra
वसूली अधिकारी एवं उपमहाप्रबधक
Recovery Officer & Deputy General Manager
भारतीय प्रतिभूति और विनियम बोर्ड
Securities and Exchange Board of India
अहमदाबाद / Ahmedabad